

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4858
ANSWERED ON 01/04/2025

TEA PROMOTION WORKER

4858. SHRI DINESHBHAI MAKWANA:
SMT. KAMLESH JANGDE:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of tea plantation worker beneficiaries under the various schemes of the Ministry up to February 2025;
- (b) the objectives and key focus areas of the schemes; and
- (c) the names of States including North-Eastern States which are likely to be benefited under these schemes?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) The working condition of tea garden workers in the country are governed by the Plantation Labour Act, 1951, which is implemented by the respective State Governments.

Tea Board through its 'Tea Development & Promotion Scheme (TDPS)' undertakes the following activities for the welfare of tea workers

- i. Health awareness camps for workers
- ii. Educational support and award for meritorious students (for Class X and XII) to the wards of big tea garden workers and small tea growers (upto 1.00 ha),
- iii. Book and uniform grants to wards of workers of closed tea estates and big tea estates affected by natural calamities
- iv. Assistance for disabled and critically ill dependents of workers (kidney, heart, liver diseases and cancer) in closed tea gardens

The abovementioned activities of the Tea Board are supplementary to the welfare measures provided under the Plantation Labour Act, 1951

Under its scheme, the Tea Board has provided assistance to 28348 beneficiaries from the year 2017-18 to 2024-25 (upto February). The 'Tea Development & Promotion Scheme' is implemented across the country, including in all North Eastern States.